

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 787/(MAH)/2017

CORAM:

### Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Anil N. Nagargoje	Adv. for Respondent	
12	Santosh Kumar Mishra i/b Kochhar & Co.	Advocate for the Petitioner	

## ORDER

TCP No. 787/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For both the parties have stated that they are trying to explore possibility for settlement, at their request, list this matter for reporting settlement, if any.

List this matter on 22.11.2017

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

SdV-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)